





JUVENILE JUSTICE COMMITTEE HIGH COURT at CALCUTTA

in collaboration with

DEPARTMENT OF WOMEN & CHILD DEVELOPMENT AND SOCIAL WELFARE, GOVERNMENT OF WEST BENGAL AND UNICEF

request your gracious presence in

THE STATE LEVEL STAKEHOLDERS CONSULTATION ON SAFEGUARDING THE GIRL CHILD: TOWARDS A SAFER AND ENABLING ENVIRONMENT FOR HER IN INDIA, 2025
In West Bengal and Andaman & Nicobar Islands

to be held on

13th September, 2025 from 10:00 AM at the West Bengal Judicial Academy, New Town, Kolkata

in the august presence of

HON'BLE MR. JUSTICE T.S. SIVAGNANAM,
THE HON'BLE THE CHIEF JUSTICE
AND
HON'BLE JUDGES OF THE HIGH COURT AT CALCUTTA



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